

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 398
TO BE ANSWERED ON 06.02.2025**

REGISTRATION ON e-SHRAM PORTAL

398. SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of the number of registration received on E-Shram Portal in last three years, platform-wise, year-wise, State-wise and district-wise for Punjab;**
- (b) the details of the number of workers got skilled and then placed through E-Shram Portal, platform-wise, year-wise, State-wise; and**
- (c) the details of the number of workers who have received social security benefits under the Social Security Code 2020 for gig workers?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 30.01.2025 over 30.59 crore workers are registered on eShram Portal. The details of registration of unorganised workers on eShram Portal in last three years, district-wise for Punjab is as per Annexure.

The integration of eShram with Skill India Digital Hub (SIDH) provides skill enhancement and apprenticeship opportunities to unorganised workers.

The Code on Social Security, 2020 provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up a Social Security Fund to finance the welfare scheme.

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An advisory has also been issued by the Ministry of Labour and Employment to the platform aggregators to register themselves and platform workers engaged with them on the e-Shram portal. This will facilitate the platform workers to get easy access to the social security benefits.

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Annexure

Annexure referred to in reply to Part (a) to (c) of the Rajya Sabha Unstarred Question No. 398 for 06.02.2025 regarding “Registration on e-shram portal”

Districts wise number of unorganised workers registered on eShram portal from Punjab in the last three years is as under:

S.No.	Punjab District	2022	2023	2024
1	Amritsar	48521	6307	12806
2	Barnala	10580	1044	4773
3	Bathinda	49744	5021	9072
4	Faridkot	15160	1381	4950
5	Fatehgarh Sahib	14906	1409	1780
6	Fazilka	31150	3489	6684
7	Ferozepur	26045	3664	5567
8	Gurdaspur	51862	8434	14577
9	Hoshiarpur	40747	5891	16677
10	Jalandhar	57147	3143	17820
11	Kapurthala	19833	1469	2994
12	Ludhiana	115275	7761	25704
13	Malerkotla	320	1428	3469
14	Mansa	24977	3213	8140
15	Moga	19046	4341	6097
16	Pathankot	39170	3123	6607
17	Patiala	50555	3440	15804
18	Rupnagar	33457	2335	4846
19	S.A.S Nagar	53946	2641	7046
20	Sangrur	37358	3394	6597
21	Shahid Bhagat Singh Nagar	12687	1522	2847
22	Sri Muktsar Sahib	34862	3696	6477
23	Tarn Taran	14126	5526	6489
24	Grand Total	801474	83672	197823
